

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

IA NO. 233 of 2016

IN

DFR NO. 1176 OF 2013

Dated: 23rd January, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Bihar State Power (Holding) Co. Ltd. ...Appellant(s)

Vs.

Bihar Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Mohit Kumar Shah
Ms. Shilpi Shah

Counsel for the Respondent(s) : -

ORDER

Respondent No.2 has not been served. Learned counsel for the Appellant seeks a week's time to serve notice on Respondent No.2.

List the matter on **07.02.2017**.

**(I. J. Kapoor)
Technical Member**

ts/sh

**(Justice Ranjana P. Desai)
Chairperson**